

DIVISION BENCH

ITEM NO. 109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No. 87/2019 & CA No. 321/2019
IN CP (IB) No. 133/ALD/2017**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th September,
2022, 2:30 pm**

NAME OF THE COMPANY	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/S SHAMKEN MULTIFAB LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Milan Singh Negi, Zain Abbas, Advs. : *For the applicant in CA No. 87/2019
& respondent in CA No. 321/2019*

Sh. Syed Fahim Ahmed, Adv. : *For applicant in CA No.321/2019*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 11th October, 2022.

—Sd—

Deputy Registrar

28th September, 2022

*Md. Zaid
(Stenographer)*